

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 21 of 2014 &
I.A. No. 28 of 2014**

Dated : 16th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Energy Association & Ors. ... Appellant (s)

Versus

**Gujarat Electricity Regulatory Commission & Ors.
... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ruth Elwin
Ms. Shikha Ohri
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anank K. Ganesan for R.3 to 9**

ORDER

Admit. Issue notice to the Respondents returnable on 21.02.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **21.02.2014.**

**(Rakesh Nath)
Technical Member**
Ts/ak

**(Justice M. Karpaga Vinayagam)
Chairperson**